

Note :— 1.Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.
3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 8th OCTOBER, 2015

DIVISION BENCHES

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| 1. Hon'ble The Acting Chief Justice &
Hon'ble Mr. Justice Chakradhari Sharan Singh | I. CWJC - Relating to PIL
II (a). CWJC - Relating to Validity of Acts
(b). CWJC - Relating to State excise, Central Taxation etc.
(c). CWJC - Relating to Judicial Service
(d). LPA (2014 & 2015)
(e). Original Criminal Misc.(D.B.)
(f). Civil Review (D.B.)— Orders, Admission & Hearing
III.Cr. Appeal (D.B.)— Orders & Admission
IV.Cr. Appeal (D.B.)— old matters— Hearing
V. Any other civil matters not assigned to any other D.B.
VI.Cr. W. J. C. — Habeas corpus(D.B.) other than B.C.C. Act
— Orders, Admission & Hearing. |
| 2. Hon'ble Mr. Justice V.N. Sinha &
Hon'ble Mr. Justice Rakesh Kumar | At 10.30 A.M. -I. Cr. Appeal (D.B.) (Old Matters) — Hearing
II. Cr. Appeal (D.B.) (Custody matter)—Hearing (From 2009 to 2011)
III. Death Referen ce- Hearing |
| 3. Hon'ble Mr. Justice Navaniti Prasad Singh &
Hon'ble Justice Smt. Nilu Agrawal | At 10.30 A.M.— LPA (upto 2013)— Orders, Admission & Hearing
At 2.15 P.M.— CWJC— CAT Matters— Orders, Admission & Hearing. |
| 4. Hon'ble Mr. Justice Ramesh Kumar Datta &
Hon'ble Mr. Justice Sudhir Singh | I.—CWJC (State Taxation Matters) / M. A. (Taxation) —
Orders , Admission & Hearing
II. M.A. (Family Court Matters) Orders , Admission & Hearing
III. MJC (D.B.) — Orders , Admission & Hearing
IV.Cr. W. J. C. — Habeas corpus(D.B.) -B.C.C. Act— Orders,
Admission & Hearing. |
| 5. Hon'ble Justice Smt. Anjana Prakash &
Hon'ble Mr. Justice Rajendra Kumar Mishra | 2nd half—Criminal Appeals(D.B.)(Custody matters)-Orders & Hearing
(From 2012 to 2015) |

CIVIL & CRIMINAL SINGLE BENCHES

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| 1. Hon'ble The Acting Chief Justice | At 3.30 P.M.—Criminal Misc. Matters under Section 439 Cr. P.C.
(Fresh Cases) |
| 2. Hon'ble Mr. Justice V.N. Sinha | At 2.15 P.M.—Criminal Misc. Matters under Section 438 Cr. P.C.
& Tiedup Matters (Fresh Cases) |
| 3. Hon'ble Mr. Justice Samarendra Pratap Singh | CWJC— Group—V (Electricity Act, Freedom fighter , Stamp
Act, E.C. Act, Indira Vikas / Jawahar Rojgar / Notified Area,
Arbitration/ S.F.C/ Citizenship, Pollution / Foreigners Act —
Orders, Admission & Hearing
Group— II (Equal pay for equal work, Selection, Appoint
ment, Appointment on compassionate grounds, Recruitment,
Leave, Honorarium, Allowance(LTC) , Medical reimbursement,
stoppage of salary, Transfer, Repatriation, deputation ,
Continuity inService , Pay Scale, Reservation , Regularization,
Promotion ,Seniority, Allotment of quarters, Departmental
examination, Temporary Post, Date of Birth.)— Orders ,
Admission & Hearing (2013) |
| 4. Hon'ble Mr. Justice Ajay Kumar Tripathi | Group— II (Equal pay for equal work, Selection, Appoint
ment, Appointment on compassionate grounds, Recruitment, |

- Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (2014 & 2015)
Group -II — Education Matters, other service matters — Orders, Admission & Hearing (From 2013)
5. Hon'ble Mr. Justice Mihir Kumar Jha
1st half —Group — II — (Compulsory retirement, Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders, Admission & Hearing
2nd half —Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
6. Hon'ble Mr. Justice Kishore K. Mandal
Group — V I. (other un categorized Misc. matters,) — Orders, Admission & Hearing
II. Election Petitions
7. Hon'ble Mr. Justice Dr. Ravi Ranjan
Group — V - Religioust Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act - Orders, Admission & Hearing
Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (Up to 2010)
8. Hon'ble Justice Smt. Anjana Prakash
1st half — I.Criminal Misc. Matters under Section 482 Cr. P.C. (Upto 2014) - Orders, Admission & Hearing
II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing.
III.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders, Admission & Hearing
9. Hon'ble Mr. Justice Jyoti Saran
CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, —Orders, Admission & Hearing and
II. Election matters Relating to Cooperative matters, Gram panchayat Zila Parishad, Municipal Corporation & University,
III. Others election related matters except election petition relating to MLAs/ MPs.—Orders, Admission & Hearing
IV. CWJC — Group —IV —Orders, Admission & Hearing (2015)
10. Hon'ble Mr. Justice Rakesh Kumar
2nd half Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone, B.B.C. Act.) Orders, Admission & Hearing
Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (2011 & 2012)
Group -II — Education Matters, other service matters — Orders, Admission & Hearing (Up to 2012)
11. Hon'ble Mr. Justice Birendra Prasad Verma
CWJC —Group — III —Orders, Admission & Hearing
12. Hon'ble Mr. Justice Dinesh Kumar Singh
Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
13. Hon'ble Mr. Justice Gopal Prasad
Criminal Appeal (S.J.) including Custody matters — Hearing

14. Hon'ble Mr. Justice Mungeshwar Sahoo 1st half - F. A. — Order and Hearing (From 1984 to 1989)
2nd half - Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh cases)
15. Hon'ble Mr. Justice Hemant Kumar Srivastava Criminal Misc. Matters under Section 439 Cr. P.C. (old cases)
16. Hon'ble Mr. Justice V. Nath I. Second Appeals — Order , Admission & Hearing
Civil Revision —Orders, Admission & Hearing.
II. Writ Petitions arising from orders of
Civil Courts/ converted from Civil Revision Applications
(U/s 115 C. P. C.) —Orders, Admission & Hearing.
17. Hon'ble Mr. Justice Shivaji Pandey 1st half —Miscellaneous Appeals — Orders, Admission
& Hearing.
2nd half—MJC.— Orders, Admission & Hearing.
Testamentary cases / Suits — Orders, Admission &
Hearing (on Thursday 2nd half)
Company Petition & Company application— Orders,
Admission & Hearing
Other Civil matters not assigned to any other Bench
— Orders, Admission & Hearing.
18. Hon'ble Mr. Justice Ashwani Kumar Singh At 10.30 A.M. — I. Criminal Appeal, Govt. Appeal, SLA against
Acquittal (S.J.)— Orders & Admission
II. Govt. Appeals and Criminal Application under Section 341
Cr. P. C. — Orders, Admission & Hearing.
At 12.00 Noon —Criminal Misc. Matters under Section 482 Cr. P.C.
(2015) — Orders, Admission & Hearing
Cr. WJC (S.J.) — Orders , Admission & Hearing
At 2.15 P.M. — Criminal Misc. Matters under Section 438
Cr. P.C. (Fresh Cases)
19. Hon'ble Mr. Justice Vikash Jain I. CWJC—Group—IV—Orders, Admission & Hearing (Up to 2014)
II. Matters arising from DRT — Orders, Admission & Hearing
III. Request Cases — Orders, Admission & Hearing
20. Hon'ble Mr. Justice Ahsanuddin Amanullah At 10.30 A.M. —CWJC- Retirement benefit (State Govt. Services)
— Orders, Admission & Hearing
At 12.00 Noon — CWJC — Retirement benefit (Body Corporate
/ Municipal Corporation Services etc.)— Orders, Admission
& Hearing
At 2.15 P.M. — CWJC —Retirement benefit (University and
others.— Orders, Admission & Hearing
21. Hon'ble Mr. Justice Aditya Kumar Trivedi I. F. A. — Order and Hearing (up to 1983)
II. Miscellaneous Appeals — Orders, Admission & Hearing.
22. Hon'ble Mr. Justice Rajendra Kumar Mishra 1st half — Criminal Misc. Matters under Section 438 Cr. P.C.
(Fresh Cases)
23. Hon'ble Mr. Justice Chakradhari Sharan Singh At 3.30 P.M. — Criminal Misc. Matters under Section 439 Cr. P.C.
(Fresh Cases)
24. Hon'ble Mr. Justice Prabhat Kumar Jha Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
25. Hon'ble Mr. Justice Jitendra Mohan Sharma Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)
26. Hon'ble Justice Smt. Anjana Mishra Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
27. Hon'ble Mr. Justice Sudhir Singh Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.

Patna High Court
The 09th October, 2015

By order of Hon'ble The Acting Chief Justice
Sd/-Prem Ranjan Mishra
Joint Registrar (List)